No. X-1603/2023

NOTICE

In continuation of the Notification dated 03.11.2023, regarding Diwali Vacation 2023, it is hereby notified for the information of Advocates and Parties in person that the Single Bench presided over by **the Hon'ble Shri Justice Shyam C. Chandak** from 21.11.2023 to 27.11.2023 has issued the following directions :-

1. The Court shall sit on 21st & 24th November, 2023 at 10.30 am.

2. Mentioning is permitted at 10.30 am only, in extremely urgent matters that can not wait till re-opening.

3. If it is found that the matter is not urgent enough to be moved in the vacation, costs may be imposed.

By Order

Date : 9th November 2023

Sd/-
(Sachin B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay